## <u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<b>APPEAL NO. 219 OF 2016</b>
APPEAL NO. 220 OF 2016
APPEAL NO. 207 OF 2016
APPEAL NO. 208 OF 2016

Dated: 25<sup>th</sup>, September 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

## APPEAL NO. 219 OF 2016

#### In the matter of:

M/s Maral Overseas Ltd. Vs.		Appellant(s)
Madhya Pradesh Electricity Regulato	ory Cor	nmission & Anr Respondent(s)
Counsel for the Appellant(s)	:	Mr. Deepak Biswas
Counsel for the Respondent(s)	:	Mr. S. Venkatesh for R. 1 Mr. Ghanshyam for R. 2

## APPEAL NO. 220 OF 2016

#### In the matter of:

M/s HEG Ltd. Vs.	Ap	pellant(s)	
Madhya Pradesh Electricity Regulato	ory Cor	nmission & Anr Re	espondent(s)
Counsel for the Appellant(s)	:	Mr. Deepak Biswas	
Counsel for the Respondent(s)	:	Mr. S. Venkatesh for R. Mr. Ghanshyam for R. 2	

## APPEAL NO. 207 OF 2016

## In the matter of:

M/s Hindalco Industries Ltd. Vs.		Appellant(s)
Madhya Pradesh Electricity Regula	tory C	ommission & Ors Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Syed Shahid Husain Rizvi
Counsel for the Respondent(s)	:	Mr. S. Venkatesh for R. 1

Mr. Ghanshyam for R. 3

## APPEAL NO. 208 OF 2016

## In the matter of:

M/s Century Textiles & Industries Ltd. Vs.			Appellant(s)
Madhya Pradesh Electricity Regu	latory Co	ommission & Ors	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Syed Shahid Hu	ısain Rizvi
Counsel for the Respondent(s)	:	Mr. S. Venkatesh for R. 1	
		Mr. Ghanshyam for	R. 2 & R. 3

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss